

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 77  
ANSWERED ON 03/02/2025**

**URBAN HOMELESS**

**77. SHRI RAMJI LAL SUMAN:  
SHRI JAVED ALI KHAN:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether Government has recent data regarding urban homeless in the country instead of data of 2011;
- (b) if so, the details thereof, State-wise;
- (c) if not, the basis on which Government formulated PMAY 2.0 'Housing for All' Mission w.e.f. 1st September, 2024;
- (d) the number of homes targeted to be constructed for urban homeless people during the 2024-25 and 2025-26, State-wise and year-wise?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) & (b): 'Land' and 'Colonisation' are State subjects and data of homeless people living in cities are to be maintained by the concerned States/Union Territories (UTs). Cities conduct their own third-party survey of homeless under Deendayal Antyodaya Yojana - National Urban Livelihoods Mission (DAY-NULM) Scheme. Census of India conducts enumeration of population in the country on decadal basis including homeless people. As per Census of India 2011, a total of 9,38,348 people were homeless in urban areas of the country.
- (c) & (d): Based on the learning from the experiences of 9 years implementation of Pradhan Mantri Awas Yojana – Urban (PMAY-U), Ministry of Housing and Urban Affairs has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost

through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U 2.0 is a demand driven scheme therefore no specific target has been fixed for the years 2024-25 and 2025-2026. As per the scheme guidelines, selection of beneficiaries, formulation of projects and execution is done by States/Union Territories (UTs). After demand assessment and verification, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Moreover, in-principle approval of 6 lakh houses have been provided to States/UTs under PMAY-U 2.0.

Additionally, the Government also supported Shelter for Urban Homeless (SUH) under DAY-NULM to ensure availability and access of the urban homeless population to permanent shelters including the basic infrastructure facilities like water supply, sanitation, safety and security.

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